

Annexure-C

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Name of the Corporate Debtor: LALIT POLYESTER PRIVATE LIMITED; Date of Commencement of Liquidation: 12-1-2024; List of Creditors as on: 11-1-2024; Name of IP: Anil Vaidya ; Process Number: 1; Last 5 digits of registration number: 10145

(Filing under sub-regulation (2) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted			
1	Secured financial creditors belonging to any class of creditors					0.00	0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00	0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	5,72,62,13,844	2	5,72,62,13,844	96.56	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00	0		NA
5	Operational creditors (Workmen)					0.00	0		NA
6	Operational creditors (Employees)					0.00	0		NA
7	Operational creditors (Government Dues)	1	20,22,90,063	1	20,22,90,063	3.41	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	17,23,952	1	17,23,952	0.03	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00	0		NA
Total		4	5,93,02,27,859	4	5,93,02,27,859	100.00	0	0	

(Anil Seetaram Vaidya)
Liquidator
Lalit Polyester Private Limited
(In Liquidation)

Annexure - 3
 Name of the corporate debtor: Lalit Polyester Private Limited; Date of commencement of CIRP: 12-1-2024; List of creditors as on: 12-1-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Punjab National Bank	9-2-2024	2,01,48,09,461	2,01,48,09,461	Secured	2,01,48,09,461	2,01,48,09,461	No	33.98%	0	0	0	0
2	ARCIL	23-01-2023	3,71,14,04,383	3,71,14,04,383	Secured	3,34,49,96,308	3,71,14,04,383	No	62.58%	0	0	0	0
Total										<u>5,72,62,13,844</u>			

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(Anil S. Vaidya)
 Liquidator
 Lalit Polyester Private Ltd.
 Registration No.: IBBI/IPA-002/IP-N00067/2016-2017/10145
 AFA Valid up to 11-10-2024

(Anil Seetaram Vaidya)
 Liquidator
 Lalit Polyester Private Limited
 (In Liquidation)

Annexure-7
 Name of the corporate debtor: Lalit Polyester Private Limited; Date of commencement of Liquidation: 12-1-2024; List of creditors as on: 12-1-2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Custom Department		23.02.2023	20,22,90,063	20,22,90,063	Unsecured	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	Nil	

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(Anil Seetaram Vaidya)
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Annexure - 8

Name of the corporate debtor: Lalit Polyester Private Limited; Date of commencement of CIRP: 12-1-2024; List of creditors as on: 12-1-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Aatgaon Industrial Premises Private Limited	31.01.2023	17,23,952	17,23,952	Unsecured	NIL	NIL	NO	0.00%	NIL	NIL	NIL		

(Anil S. Vaidya)
Liquidator

Lalit Polyester Private Ltd.

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